

(TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY PART I SECTION-1)

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT OF COMMERCE
DIRECTORATE GENERAL OF FOREIGN TRADE
NEW DELHI-110 011

PUBLIC NOTICE NO. 31 (RE-2008)/2004-09
NEW DELHI DATED THE 24th JUNE, 2008

S.O. (E): In exercise of powers conferred under paragraph 2.4 of Foreign Trade Policy, 2004-09, as amended from the time to time, the Director General of Foreign Trade hereby extends the validity of the Public Notice No.38 (RE-2006)/2004-2009, dated the 31.07.2006, for export of "Sandalwood Oil" **till 31.12.2008, for the balance quantity of 710 Kg.**

2. This issues in public interest.

Sd/-

(R.S. Gujral)
Director General of Foreign Trade
And Ex-officio Additional Secretary to the Govt. of India

(Issued from File No.01/91/110/148/AM08/PC-III)

भारत सरकार, विदेश व्यापार विभाग
नई दिल्ली-110 011

भारत सरकार, विदेश व्यापार विभाग

´ÉÉÉÊhÉVªÉ A´ÉÆ =tÉÉäMÉ àÉÆjÉÉãÉªÉ
´ÉÉÉÊhÉVªÉ ÉÊ´É£ÉÉMÉ
ÉÊ´Énä¶É BªÉÉ{ÉÉ® àÉcÉÉÊxÉnä¶ÉÉãÉªÉ
xE<Ç ÉÊnäãÉÉÒ-110011

°ÉÉ´ÉÇVÉÉÊxBÉE °ÉÝSÉxEÉ °ÉÆ.31 /(+ÉÉ® <Ç-2008)/2004-09
xE<Ç ÉÊnäãÉÉÒ ÉÊnxÉÉÆBÉE& 24th VÉÝxE, 2008

°ÉÉÆ.+ÉÉ. (+É) °ÉàÉªÉ-°ÉàÉªÉ {É® ªÉIÉÉ °ÉÆ¶ÉÉäÉÊvÉiÉ ÉÊ´Énä¶É BªÉÉ{ÉÉ® xÉÉÒÉÊiÉ, 2004-09 BÉEä {Éè®ÉOÉÉ{ÉÉ 2.4 BÉEä iÉciÉ |ÉnkÉ ¶ÉÉÊBÉDiÉªÉä BÉEÉ |ªÉÉäMÉ BÉE®iÉä cÖA àÉcÉÉÊxÉnä¶ÉBÉE, ÉÊ´Énä¶É BªÉÉ{ÉÉ®, AiÉnÂuÉ®É, °ÉÉ´ÉÇVÉÉÊxBÉE °ÉÝSÉxEÉ °ÉÆJªÉÉ 38 (+ÉÉ®<Ç-2006)/2004-2009, ÉÊnxÉÉÆBÉE 31-07-2006 uÉ®É 'SÉÆnxÉ BÉEä iÉäãÉ' BÉEä ÉÊxEªÉÉÇiÉ BÉEä ÉÊãÉA, 710 ÉÊBÉEOÉÉ BÉEÉÒ ¶ÉäÞÉ àÉÉjÉÉ cäiÉÖ ´ÉèvÉiÉÉ +É´ÉÉÊvÉ BÉEÉä 31-12-2008 iÉBÉE □ÉfÃÉiÉä cé*

<°Éä ãÉÉäBÉEÉÊciÉ àÉå VÉÉ®ÉÒ ÉÊBÉEªÉÉ VÉÉiÉÉ cè *

(+ÉÉ®.AªÉ. MÉÖVÉ®ÉãÉ)
àÉcÉÉÊxÉnä¶ÉBÉE ÉÊ´Énä¶É BªÉÉ{ÉÉ® A´ÉÆ
{ÉnäxE +É{É® °ÉÉÊSÉ´É, £ÉÉ®iÉ °É®BÉEÉ®

({ÉÉÉ.°ÉÆ. 01/91/110/148/AAàÉ08/{ÉÉÒ°ÉÉÒ-III °Éä VÉÉ®ÉÒ)